

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 213 /Confdl./2017
II-2-4/2002 (Part-II)

Bilaspur, dated the 06 /02 /2017

Copy of Order no.1296/276/XXI-B/C.G./17 dated 06.02.2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur forwarded to: -

1. Shri Ganesh Ram Burman, Chairman, Permanent Lok Adalat, Jagdalpur for information and compliance. Shri Ganesh Ram Burman is directed to handover charge of the post of Chairman, Permanent Lok Adalat, Jagdalpur immediately.
2. District & Sessions Judge, Bastar (Jagdalpur) for information. He is requested to ensure that Shri Ganesh Ram Burman hands over charge immediately. He is further requested to send a copy of the handing over charge report of the concerned officer to this Registry.
3. Budget Officer, High Court of C.G., Bilaspur for information.
4. Section Officer/In-charge, Checker/ Complaint/ Confidential, High Court of Chhattisgarh, Bilaspur for information.
5. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site of this High Court.


(RAJNI DUBE)
I/C REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002

//ORDER//

Raipur, dated 06.02.2017

F.No.- 1296/ 276/XXI-B/C.G./17. – The Government of Chhattisgarh, accepting the recommendation of the Hon'ble High Court of Chhattisgarh made in accordance with sub-rule (4) of Rule 9 of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006, for termination of services of Shri Ganesh Ram Burman, Member of Higher Judicial Service, presently posted as Chairman, permanent Lok Adalat, Jagdalpur, hereby, terminates the services of above mentioned Shri Ganesh Ram Burman, with immediate effect.

**By order and in the name of the
Governor of Chhattisgarh,**

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(Ravishankar Sharma)
Principal Secretary,
Government of Chhattisgarh
Law & Legislative Affairs Department.

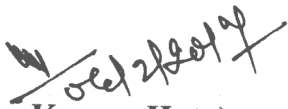
Endt.No. 1297/ 276 /XXI-B/C.G./17.

Raipur, dated 06.02.2017

Copy forwarded to,-

- ✓ 1. Registrar General, High Court of Chhattisgarh, with reference to his D.O.No.128/II-02-04/2002(Part-II)/Confdl./2017 Bilaspur, dated 28.01.2017.
2. Accountant General, Chhattisgarh, Raipur.
3. Principal Secretary to Hon'ble Chief Minister, Mantralaya, Naya Raipur.
4. Joint Secretary to Chief Secretary, Government of Chhattisgarh, Mantralaya, Naya Raipur.
5. Private Secretary to Hon'ble Law Minister, Mantralaya Naya Raipur.
6. Member Secretary, C.G.State Legal Services, Vidhik Sewa Marg, Bilaspur
7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh Mantralaya, Naya Raipur.
8. Shri Ganesh Ram Burman, Member of Higher Judicial Service, presently posted as Chairman, Permanent Lok Adalat, Jagdalpur.
9. Deputy Director, Government, Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.


(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department.